

Through Video Conferencing**CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
JABALPUR****Miscellaneous Application No.200/327/2021****(in OA No.200/632/2019)**

Jabalpur, this Friday, the 18th day of June, 2021

**HON'BLE MR. RAMESH SINGH THAKUR, JUDICIAL MEMBER
HON'BLE MS. NAINI JAYASEELAN, ADMINISTRATIVE MEMBER**



1. Union of India through General Manager, South East Central Railway, New GM Building, Bilaspur (CG) 495004.

2. Divisional Railway Manager, South East Central Railway, Nagpur Division, Nagpur (Maharashtra) – 440001.

3. Sr. Divisional Personnel Officer, South East Central Railway, Nagpur Division, Nagpur (Maharashtra) - 440001 **-Applicants**

(By Advocate – Shri Vijay Tripathi)

V e r s u s

Dharmendra Singh Uikey, S/o Shri Jitendra Singh Uikey, aged about – 19 years, Occupation – Labour, R/o Village – Sarasdol, Post Office & Tehsil – Ghansour, District – Seoni (MP) **-Respondent**

O R D E R

By Ramesh Singh Thakur, JM.

This Miscellaneous Application has been filed by the applicants (respondents in Original Application) seeking further three months' time for compliance of our order dated 19.02.2021 passed in Original Application No.200/632/2019.

2. In view of the averments made in Para 3 to 5, applicants (respondents in Original Application) are granted further three months' time from today to comply with our order dated 19.02.2021.

3. MA is disposed of accordingly.



(Naini Jayaseelan)
Administrative Member

am/-

(Ramesh Singh Thakur)
Judicial Member